

recommendations of the Education Commission were not considered by this House. As a member of the Commission I am very keen that this House considers it and recommends certain policy on which the Government will act. I feel that the education must be in the mother tongue or the regional languages. With that end in view, I am moving round and meeting Education Ministers and Chief Ministers of all the States to come to a consensus so that I can place before the House the opinion of all the States. Then it is for this House to direct what should be the policy so that the Government can act. I am very keen that it should be done as soon as possible. Unless this vital issue of language is decided by this House, well the standard of education cannot go up and we cannot direct the educational system also.

**Shri Chintamani Panigrahi:** In view of the student's unrest all over the country for the last few years, does the Education Minister propose to have any change in the educational system so that this unrest could be checked?

**Dr. Triguna Sen:** I do not believe firstly, that there is student unrest; it is discontentment among the students in the country. The main reason to my mind is that we do not listen to the needs of the students. When we do not listen to the needs, the needs become demands. I personally feel that the students have a right to demonstrate if there needs are not met by the authorities. Naturally, I shall request the students to demonstrate peacefully within the campuses of universities.

**Shri S. Kaadappan:** I compliment the Education Minister.

**Dr. Triguna Sen:** I have not finished yet. I am going to request the administrators of the various institutions. . . .

**Mr. Speaker:** This is Question Hour when only supplementary questions

can be answered. The whole policy of the Government cannot be enunciated on a supplementary question. Next question.

**Shri K. Lakkappa:** On a point of order.

**Shri Nath Pai:** You had called me.

**Mr. Speaker:** He wants to raise a point of order.

**Shri K. Lakkappa:** The hon. Minister has made a statement now . . .

**Mr. Speaker:** Do you want to make another statement contradicting him?

**Shri K. Lakkappa:** No. He has said that students' unrest and their grievances can be raised by way of demonstrations in university campuses. Is it the policy of Government or is it his statement? I want to have that clarification.

**Mr. Speaker:** Shri Nath Pai.

Some hon. Members rose—

**Mr. Speaker:** I have called Shri Nath Pai. I will call all of you also

**Shri Nath Pai:** The statement of the hon. Education Minister, if not anything else, was at least very polite to the House inasmuch as he has asserted the supremacy of the House in giving consideration to these matters but it conceals the lamentable lapse on the part of Government to make up its mind. Sir, it used to be said about equity that equity changes according to the shoe of the Lord Chancellor of England but the language and educational policy of the Government of India changes according to the predilection and prejudice of the man who happens to be the Education Minister. Is it not a fact that the hon. Minister only the other day said in Madras that he is not in favour of the three-language formula? Does he know that the three-language formula was adopted by this House? Where do we stand in this matter?

**Dr. Triguna Sen:** I think, I issued a clarification in Ahmedabad. Some people asked me whether the three-language formula should be introduced and I said that it required re-thinking because we cannot at a particular stage ask young children to learn three languages at a time and also ask them to read something of Indian History, mathematics and geography; so, it requires some re-thinking. I did not say that I was not in favour of the three-language formula

**Shri Hem Barua:** On a point of order, Sir. This three-language formula was adopted by this House. When the hon. Minister says that it needs re-thinking, he goes against the wishes of the House. I want to know whether he has a right to do it or not. That is my point of order

**Mr. Speaker:** Shri Venkatasubbaiah.

**Shri P. Venkatasubbaiah:** In view of the fact that Shri Nath Pai has raised a very relevant question regarding re-thinking of the three-language formula, may I know whether it is appropriate for the Minister of Education to make such a statement without taking Parliament into confidence?

**Dr. Triguna Sen:** I have not said anything that I am against the three-language formula. I only posed the question to Shri Nath Pai whether the three languages should be taught to the child at the same time

**श्री राम सेवक याहावः** अध्यक्ष महोदय, माननीय भागवत ज्ञा भाजाद ने प्रश्न के उत्तर में कहा कि बुनियादी तालीम को सफलता नहीं मिलती। मैं जानना चाहता हूँ कि क्या असफलता का यह कारण है कि गरीबों के लिये बुनियादी तालीम और अमीरों के लिये परिवक्त स्कूल हैं और इसी कारण असफलता हुई है? अगर यह सही है तो समान शिक्षा सभी को मिले, इस के लिये क्या प्रयत्न होने जा रहा है?

**श्री भागवत ज्ञा भाजादः** बुनियादी शिक्षा इस देश में कलाई गई तो इस अर्थ से नहीं

जलाई गई कि तिनके गरीबों के लिये ही यह हो बल्कि आज भी सरकार समझती है कि सब लोगों के लिये यह है। जहाँ तक परिवक्त स्कूलों का सबाल है परिवक्त स्कूलों में दाखिला इतने कम विद्यार्थियों का होता है कि वहाँ पर सभी पैसे बालों को जगह मिलती है, वहाँ कहना कठिन है।

**श्री राम सेवक याहावः** क्या वहाँ पर बुनियादी तालीम है? यह सबाल है।

12.00 hrs.

**Shrimati Sushila Rohatgi:** While considering the recommendations of the Education Commission, would the Government consider the feasibility or the advisability of linking up education with employment also?

**Shri Bhagwat Jha Azad:** We do realise that education should be fruitful and it would be good if education can be reoriented or coordinated with some vocational training

**Shri S M Banerjee:** It was assured by his predecessor, Mr Chagla, in the House that he was trying to impress upon the Chief Ministers of the States to see that education is included in the Concurrent List. I would like to know the view of the present Education Minister in this regard and whether any success has been achieved in this direction

**Dr. Triguna Sen:** The changed political situation, I think, requires a little re-thinking. We must carry all the States together before we come to any decision

**Mr. Speaker:** Question Hour is over. We now take up the Short Notice Question.

**श्री भग्न सिंहवेः** अध्यक्ष महोदय, ऐसा व्यवस्था का प्रश्न है—नियम सं० 46 के अन्तर्गत। इस नियम में यह व्यवस्था है कि यदि अंती चाहे तो जिन प्रश्नों का जवाब क्षेत्रन आवर में नहीं आया है, उस का जवाब आपकी इजाजत से दे सकता है। अंती महोदय से मैंने पूछा है, वे प्रश्न सं० 296 का उत्तर देने को तयार हैं। नियम इस प्रकार है: